## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:1383 ANSWERED ON:01.12.2005 RAILWAY PROJECTS Shiwankar Shri Maha Deo Rao

## Will the Minister of RAILWAYS be pleased to state:

(a) the details of those railway projects which could not be started due to non-acquisition of land alongwith the reasons therefor, zonewise;

(b) whether the Government has made any assessment in regard to cost and time over-run of such projects due to delay in Sand acquisition;

(c) if so, the details thereof, project-wise: and

(d) the steps taken/proposed to be taken by the Government in this regard?

## Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRIRVELU)

(a) to (d): A Statement is attached.

STATEMENT REERRED TO IN REPLY TO PARTS (a) TO (d) OFTIKSTARRED QUESTION NO.13S3 BY PROF. MAHADEORAO SHIWANKAR TO BE ANSWERED IN LOK SABHA ON 01.12.-2005 REGARDING RAILWAY PROJECTS

(a); Following railway projects could not be started dye to land having not been made available by respective State Governments:

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S.No. Railway Railway Project Reasons in brief
1 North West Ajmer - Pushkar New Line Clearance is awaited from Ministry
Environment & Forests.
2 Southern Angamali-Sabrimala New Line Resistance from people of the area
on the alignment.
3 Northeast Dudhnoi-Depa New Line Resistance by people of the area, where
Frontier land is likely to be acquired.
4 South East Dallirajahara-Jagdalpur New Line Clearance is awaited from
Ministry Environment & Forests
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6 Southern Tanur (Kuttipuram)-Quruvayoor Due to stiff public resistance. Doubling

7 Southern Kottayam-Erurneli New Line Due to stiff public resistance.

Government of Kerala has recommended to drop the Kottayam-Erameli New Line project.

(b): No, Sir:

- (c): Does not arise.
- (d): Matter has been taken up with respective State Governments.